(c) Measures taken include frequent checks in reservation offices, stations and in the premises of authorized/unauthorized agents, etc.

During the Financial Year 2008-09 & 2009-10(upto May 2009), 2521 and 298 touts respectively were apprehended and prosecuted.

Besides apprehending touts, Railways have also ensured availability of confirmed berths so that the intending passengers do not fall a prey to touts. The activities include augmentation of coaches and running of special trains so that more berths are available to passengers, provision of eticketing, proliferation of PRS etc.

(d) No, Sir. At present there is no such proposal. However, it has been decided to revise Tatkal scheme to make it more user friendly.

## Headquarter quota for railway reservation

†829.SHRI BRIJ BHUSHAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways headquarters has its quota for railway reservation and that falls under special and essential service category;
  - (b) if so, the criteria set for releasing the quota of headquarters;
- (c) whether Government has fixed any time limit for Members of Parliament and Ministers to avail of the headquarters quota; and
  - (d) if so, the reasons therefor and the details of the reservation quota in Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIE. AHAMMED): (a) and (b) In order to meet the urgent travel requirements of high official requisition holders, which includes Central/State Government Ministers, Judges of Supreme Court of India, High Courts of various States & MPs/MLAs/VIPs, a limited number of berths/seats have been earmarked as High Official Requisition(HOR) Quota in different trains and in different classes. The HOR quota is released in accordance with the priority as per warrant of precedence and well established practice being followed since long.

- (c) The requests for release of berths should reach the quota controlling authority before the release of quota.
- (d) Does not arise. Centralized details of reservation quota available in trains running on Indian Railways are not maintained.

## Halting of Swarna Jayanti Rajdhani Express at Falna junction

†830.SHRI OM PRAKASH MATHUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether her Ministry is contemplating to make Falna junction a halt for Swarna Jayanti Rajdhani Express which runs from New Delhi to Ahmedabad;

†Original notice of the question was received in Hindi

- (b) if so, the details thereof; and
- (c) if not, the technical reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) No, Sir. At present, there is no proposal for provision of stoppage of 2957/2958 Ahmedabad-New Delhi Swarn Jayanti Rajdhani Express at Falna.

- (b) Does not arise.
- (c) Rajdhani Express services are primarily meant for providing faster services with very limited stoppages enroute. Therefore, stoppage of 2957/2958 Ahmedabad-New Delhi Swarn Jayanti Rajdhani Express at Falna is not considered justified.

## Pantry car in Ashram Express

†831. SHRI OM PRAKASH MATHUR: Will the Minister of RAILWAYS be pleased to state:

- (a) the reasons for no arrangement of pantry car in Ashram Express which runs from Delhi to Ahmedabad and whether said arrangement is proposed to be provided in future;
  - (b) if so, the details thereof, and
- (c) the details of the technical aspect, if any, as to which train would have pantry car and which train would not?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Attachment of Pantry Cars to the trains is considered based on various factors such as priority of the train, journey time, commercial justification, availability of pantry cars, load of the train, etc. The decision in respect provision of pantry car in Ashram Express would be taken in line with above policy as and when operationally feasible.

## Lalitpur-Singrauli rail line

†832.SHRIMATI MAYA SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of work of Lalitpur to Singrauli rail route;
- (b) the amount spent, so far, on this project;
- (c) by when it is targeted to be completed; and
- (d) whether funds required for this project would be provided?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) On Lalitpur-Satna, Rewa-Singrauli, Mahoba-Khajuraho new rail line project, Mahoba-Khajuraho has already been completed and commissioned. Earthwork, bridges etc taken up on Lalitpur-Khajuraho section. Land acquisition processed on Rewa-Sidhi section.

<sup>†</sup>Original notice of the question was received in Hindi